# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS RAJYA SABHA

# UNSTARRED QUESTION NO-1344 ANSWERED ON TUESDAY, THE 01st AUGUST, 2023

#### CADRE REVIEW OF ICLS

## **QUESTION**

## 1344 SHRI JAVED ALI KHAN: SHRI RAM NATH THAKUR:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether Indian Corporate Law Service (ICLS) under the Ministry checks corporate frauds, enforces corporate laws and regulations;
- (b) if so, the details of the last cadre review done in respect of ICLS;
- (c) whether cadre review of ICLS has been done as per the DoPT's statutory mandate regarding cadre review for organised civil services, if so, the details thereof;
- (d) if not, the reasons for non-compliance of the mandate of DoPT in this regard; and
- (e) the details of remedial measures taken/proposed to be taken against non-compliance?

### **ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS.

(RAO INDERJIT SINGH)

- (a): Yes, the ICLS cadre falls within the mandate of the Ministry of Corporate Affairs (MCA). Officers of the Cadre are responsible for implementation of Companies Act, 2013, including undertaking inquiry, inspection and investigation into the affairs of companies as per the Act.
- (b): The last cadre review was held in 2008. In the cadre review, 67 posts were created and 07 posts in ICLS were abolished.
- (c) to (e): After the last Cadre Review of ICLS in 2008, entry as Direct Recruits in the Junior Time Scale (JTS) grade is done through Civil Services Examination (CSE) from CSE-2009 onwards.

In order to undertake the Cadre Review of ICLS, the National Productivity Council (NPC) was engaged by the Ministry for undertaking Organizational study of MCA for which MoU with NPC was signed on 02.02.2017. NPC submitted its report to the Ministry on 02.08.2019. Based on its report, the proposal for Cadre Review of ICLS was forwarded to DoPT.

DoPT vide OM No. I-11011/04/2019-CRD dated 07.09.2022 has conveyed the cadre structure recommended by Cadre Review Committee (CRC) to this Ministry.

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